

(Signature)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No. 623/2001

New Delhi this the 30th day of January, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri S.A.T. Rizvi, Member (A)

Shri Prakash Chandra,
S/O Shri Sita Ram Prasad,
R/O 14-A, Firoz Shah Road,
New Delhi and also at
A-71, Street No.5, South
Ganesh Nagar, Delhi-110092

..Applicant

(Present in person)

VERSUS

1. The Lt.Governor,
15, Raj Niwas, Sham Nath Marg,
Delhi-54

2. The Joint Director,
Department of Training and
Technical Education,
Govt. of Delhi Timarpura, New Delhi.

3. The Principal,
Bhai Parmand Institute of Business
Studies, Sakarpur, Delhi-110092

..Respondents

(By Advocate Shri Devesh Singh)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J))

In this application, the applicant has impugned the notice for termination of contractual appointment issued by the respondents dated 15.2.2001. By this notice, the respondents have intimated the applicant that consequent upon the joining of regular incumbent through UPSC, his services as contractual Lecturer in Business Administration will stand terminated after one month from the date of issue of this notice.

2. When this case was taken up for hearing,

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Shri Devesh Singh, learned counsel has brought to our attention the letter dated 26.3.2001, copy placed on record. By this, the aforesaid impugned notice of termination of services of the applicant has been withdrawn. The applicant confirms the position and has submitted that by virtue of the order dated 26.3.2001 he is continuing ~~the~~ ^{in his} ~~for~~ services as Lecturer in Business Administration with the respondents.

3. In view of the facts mentioned above, we agree with the submissions made by Shri Devesh Singh, learned counsel that nothing further survives in the present application and the same has become infructuous.

4. In the result, for the reasons given above, OA is disposed of as having become infructuous. No costs.


(S.A.T. Rizvi)

Member (A)


(Smt. Lakshmi Swaminathan)

Vice Chairman(J)

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